

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE  
TRIBUNAL, KOLKATA  
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

**Customs Miscellaneous Application No.75124 of 2022  
(Withdrawal of Appeal)**  
(On behalf of Appellant)

**And**

**Customs Appeal No.75009 of 2021**

(Arising out of Order-in-Appeal No.KOL/CUS(CCP)/AKR/586/2020 dated 17.09.2020  
passed by Commissioner of Customs(Appeals), Kolkata.)

**M/s. Graphite India Limited**  
(31, Chowringhee Road, Kolkata-700016.)

**...Appellant**

*VERSUS*

**Commissioner of Customs (Port), Kolkata**  
(15/1, Strand Road, Customs House, Kolkata-700001.)

**.....Respondent**

**WITH**

**Customs Miscellaneous Application No.75125 of 2022  
(Withdrawal of Appeal)**  
(On behalf of Appellant)

**And**

**Customs Appeal No.75595 of 2021**

(Arising out of Order-in-Appeal No.KOL/CUS(CCP)/KA/01/D/2021 dated 16.03.2021  
passed by Commissioner of Customs(Appeals), Kolkata.)

**M/s. Graphite India Limited**  
(31, Chowringhee Road, Kolkata-700016.)

**...Appellant**

*VERSUS*

**Commissioner of Customs (Port), Kolkata**  
(15/1, Strand Road, Customs House, Kolkata-700001.)

**.....Respondent**

**APPEARANCE**

Shri Neeraj Baheti, Chartered Accountant for the Appellant (s)  
Shri A. Roy, Authorized Representative for the Respondent (s)

**CORAM: HON'BLE SHRI P. K.CHOUDHARY, MEMBER(JUDICIAL)**  
**HON'BLE SHRI P.ANJANI KUMAR, MEMBER(TECHNICAL)**

**MISCELLANEOUS ORDER NO 75144-75145/2022**

**FINAL ORDER NO 75346-75347/2022**

DATE OF HEARING : 13 June 2022

DATE OF DECISION : 13 June 2022

**P.K.CHOUDHARY :**

The present Miscellaneous Applications have been filed by the Applicant/Appellant for withdrawal of their Appeals.

2. Heard both sides and perused the Appeal records. Learned Authorized Representative has no objection for withdrawal of the Appeals.

3. In view of the submissions, as made by the Ld.Counsel for the Appellant and the reasons, as mentioned in the applications, the prayer of the Appellant for withdrawal of their Appeals is allowed and the Appeals are dismissed as withdrawn.

(Dictated and pronounced in the open Court.)

Sd/-

**(P.K.CHOUDHARY)**  
**MEMBER (JUDICIAL)**

Sd/-

**(P.ANJANI KUMAR)**  
**MEMBER (TECHNICAL)**